

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2790
ANSWERED ON:13.03.2015
ONLINE TRADING OF SHARES
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Will the Minister of FINANCE be pleased to state:

- (a) the estimated quantum of online trade of shares in the country along with the revenue loss to the exchequer;
- (b) whether the Government has any plans to regulate the online trading of shares; and
- (c) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a): All trading on the stock exchanges takes place through online screen based trading systems. Internet Based Trading (including Mobile Trading) is one of the ways to trade on the exchanges. Securities and Exchange Board of India (SEBI) has informed that as per the details provided by major stock exchanges i.e., National Stock Exchange of India Ltd. (NSE) and BSE Ltd. (BSE), Internet Based Trading comprises approximately 25% of trades at NSE and around 12% at BSE.

Table below gives the value of turnover at NSE and BSE in the Cash Market:

	FY 13-14	FY 14-15
	(till Jan 2015)	
Total Trading Turnover at NSE and BSE (in Rs. Crores)	3330152	4235881
Turnover from Internet Based Trading including Mobile	729007	981098
Trading at NSE and BSE (in Rs. Crores)		
Source: SEBI		

Securities Transaction Tax (STT) is levied on the trades in securities market and is collected by the stock exchanges on behalf of the Central Government. SEBI has informed that as per the details provided by BSE and NSE, STT collection for Financial Years 2013-14 and 2014-15 (till January 2015) on trading on shares (i.e. Cash Market) including the STT collection from Internet Based Trading (including Mobile Trading) at NSE and BSE is given below:

STT Collection on trading in shares (i.e. Cash Market)

	(in Rs. Crores)	
	FY 13-14	FY 14-15
	(till Jan 2015)	
NSE	2951	3694
BSE	528	748
Out of which STT collected from Internet Based Trading (including Mobile Trading)		
is as follows:		
NSE	698	936
BSE	66	90

Source: SEBI

(b) & (c): Online trading of shares on the stock exchanges is regulated by SEBI.